

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.519/2017

DATED THIS THE 11TH DAY OF JANUARY, 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI P.K. PRADHAN, MEMBER(A)

Yamuna Murthy,
Asst. Station Director (Retd),
Aged about 84 years,
Ranganathaswamy Nilaya,
40 feet road, 9th "B" link road,
Maruthi Nagar, Tumkur 572106

... Applicant

(By Advocate Shri Obalappa)

vs.

1.The Union of India,
Represented by its Secretary,
Ministry of Information and
Broadcasting , 'A' Wing,
Shastry Bhavan,
New Delhi - 110 001

2. The Chief Executive Officer,
Prasar Bharati, II Floor,
PTI Building, Parliament Street.
New Delhi - 110 001

3.The Director General,
All India Radio,
Akashvani Bhavan,
Parliament Street,
New Delhi. 110 001

4.The Station Director,
All India Radio,
Raj Bhavan Road,
Bangalore- 560001.

5.The Pay & Accounts Officer,
IRLA Group, Min. of I & B,
CGO Complex, V Floor,
Soochana Bhavan,
Lodhi Road,New Delhi - 110 003.

..Respondents.

(By Smt.P.K. Praneshwari.. Sr. Panel Counsel)

ORDER (ORAL)HON'BLE DR K.B. SURESH, MEMBER(J)

Learned counsel for the respondents produces an order No.PAO/IRLA/I&B/PEN/Rev/2017-18/393 dated 12.12.2017 indicating that the benefits to be applicant, as claimed, has been granted.

2. Shri Obalappa, learned counsel for the applicant raises a small objection that entirety of the relief claimed, may not have been granted and in that case liberty is granted. But OA dismissed with liberty. No order as to costs.

(P.K. PRADHAN)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

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Annexures referred to by the applicant in OA.No.519/2017.

Annexure A-1: Promotion order No.Ban 1(2)/90-S dated 07.02.1990.

Annexure A-2: Copy of Pension Payment Order No.280629100694 dated 24.9.2012.

Annexure A-3: Letter dated 25.9.2013 submitting applicant's service and Bank details.

Annexure A-4: Legal notice dated 07.02.2017.

Annexure A-5: Reply of Central Pension Accounting Office Communication No.CPAO/Legal/2016-17/1379/216 dated 20.03.2017.

Annexure A-6: 2nd Legal notice dated 27.03.2017 to 5th respondent.

Annexure A-7: Legal notice dated 27.03.2017 to CPAO.

Annexure A-8: Letter No.PAO/IRLA/I&B/PEN/2017-18/22 dated 18.04.2017 issued by the 5th respondent.

Annexure A-9: DOPT OM. No. 38/37/2016-P & PW (A) dated 12.05.2017.

Annexure A-10: Applicant's representation dated 19.05.2017 to the 4th respondent.

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